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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/61/2016  
NAME OF THE PETITIONER(S) : Shri. T. Sathiah  
NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others  
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. S.V. SHYAM KARTHIC ADVOCATE  
FOR FOR PETITIONER

R. SHANIKARA NARAYANAN



2. T. V. LAKSHMANAN

ADVOCATE  
FOR RESPONDENT  
R1 & R3



**ORDER**

Shri S V Shyam Karthik, representing senior counsel for petitioner present. Shri T V Lakshmanan, counsel for R1 & R3 present. R2 reported died. Counsel for petitioner is directed to serve private notice to R4 & R5 and give copies of the petition to the counsel for R1 & R3 to file counter. Counsel for respondent is directed to provide details of LR's of R2 to the counsel for petitioner for taking necessary steps to bring the LR's on record, if necessary. Time extended at request. Put up on **10.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)